NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.32/(MAH)/2015 C.A. No. 135/2015

CORAM:

Present:

SHRI M. K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017

NAME OF THE PARTIES:

Mr. Suyash Traders

V/s.

M/s. Maneklal Enterprises Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 58, 59, 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

1 (nanny shah.

2 Coursel Blotik Sales eta

g. Jeeng Advani

pdv. for the Respondent Mo.2

Pocham

- 1) Galerav Joshi, sonior Counsel
- 2) Forhan Dubash, councel
- 3) Anosh sequeira, counsel
- 4) Mansi Shah, Advocate i/b m/s. Pavin Mehta and Mithi 2 Co. Adv. for Petitioners

Marsi. R. Stah

ORDER

C.A. No. 135/2015 in TCP No. 32/397-398/NCLT/MB/MAH/2015

- The Learned Representatives of both the sides are present.
- For want of time and by the Order of the Bench listed for Final Hearing on 01.12.2017 FIRST ON BOARD.

Sd/-

Bhaskara Pantula Mohan Member (Judicial)

Dated: 11.10.2017

Aah

Sd/-

M.K. Shrawat Member (Judicial)